

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3094**  
TO BE ANSWERED ON THE 08<sup>TH</sup> AUGUST, 2023

**SETTING UP OF SFAC**

3094. DR. JAYANTA KUMAR ROY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has set up Small Farmers' Agri-Business Consortium (SFAC) in various States and if so, the details thereof including functions performed by SFAC;
- (b) the details of projects/schemes being implemented, funds sanctioned and physical achievements/progress made so far under the SFAC, State-wise;
- (c) whether the SFAC has been able to make any impact on the agriculture sector and if so, the details thereof;
- (d) whether the Government has reviewed the functioning of SFAC to make it more effective; and
- (e) if so, the steps being taken by the Government in this regard?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री

(SHRI NARENDRA SINGH TOMAR)

(a): Government of India has set up Small Farmers' Agribusiness Consortium (SFAC), a registered society under Department of Agriculture & Farmers Welfare, Government of India, in 1994. SFAC has its head office in Delhi and has also an office in Guwahati, Assam. The mandate of SFAC is as under: -

- (i) to promote agri-business projects by catalysing private investment for generating income and rural employment; and
- (ii) to promote aggregation of farmers as producers' organisations with forward and backward linkages for efficient supply chain management.

Various State Governments have also set up State level SFACs in their respective States and have sought corpus fund from Government of India. The amount Rs.900.00 lakhs were released to 21 State SFACs as matching Corpus for setting up of State SFAC. The State-wise details of State SFAC is at Annexure-I.

(b): SFAC is one of the Implementing Agency under Central Sector Scheme for "Formation & Promotion of 10,000 Farmer Producer Organizations (FPOs). SFAC has been entrusted in

formation & promotion of 3,599 FPOs by Department of Agriculture & Farmers Welfare, Government of India. As on 31st July, 2023, 2657 No. of FPOs across the country have already been incorporated under the scheme. State-wise information is at Annexure-II. Under the 10,000 FPOs scheme, FPO management cost of Rs.94.90 cr. and Equity Grant of Rs.32.91 cr. have been released.

SFAC is also the nodal implementing agency for National Agriculture Market (e-NAM) scheme. With the objective to facilitate transaction of Agriculture Produce between seller (Farmer, FPO etc.) and buyer (Trader, Processor, Exporter, Institutional buyer etc.), Government of India has launched National Agriculture Market (e-NAM) in April 2016. e-NAM is a pan-India electronic trading (e-trading) platform integrating physical wholesale mandis/markets of different States/ Union Territories (UTs) to facilitate online trading of agriculture and horticulture commodities to enable farmers to realize better remunerative prices for their produce. State-wise key achievements of e-NAM is at Annexure-III.

(c): SFAC has also formed FPOs under various scheme viz. National Food for Security Mission (NFSM), Mission for Integrated Development of Horticulture (MIDH), Vegetable Initiative for Urban Cluster (VIUC) and tribal welfare etc. besides the Central Sector Scheme for "Formation & Promotion of 10,000 FPOs". The total No. of 13.72 lakh farmers have been benefitted under the various schemes of SFAC.

(d) & (e): Govt. of India under the chairmanship of Cabinet Secretary held a meeting of Committee of Secretaries on 15.11.2017 about the role and relevance of SFAC and recommended to entrust additional responsibility/ targets to SFAC. In 2020, NITI Aayog - Watal Committee had specifically recommended SFAC as the only organisation of its kind and has been working to promote agribusiness and the empowerment of farmers. Therefore, considering the importance of being the Implementing Agency of e-NAM, SFAC is recommended to continue as autonomous body.

The State wise details of State SFAC along with the amount released as corpus

State SFAC	Amount Released as corpus (Rs. in lakhs)
Arunachal Pradesh	50.00
Assam	50.00
Himachal Pradesh	50.00
Jharkhand	25.00
Kerala	50.00
Karnataka	25.00
Madhya Pradesh	50.00
Maharashtra	50.00
Meghalaya	50.00
Manipur	50.00
Mizoram	50.00
Nagaland	50.00
Punjab	50.00
Sikkim	50.00
Tamil Nadu	50.00
Tripura	50.00
Uttar Pradesh	25.00
Uttaranchal	25.00
Rajasthan	25.00
Bihar	25.00
Gujarat	50.00
Total	900.00

State wise details of registered FPOs under Central Sector Scheme for Formation and Promotion of 10,000 FPOs by SFAC as on 31-07-2023

S. No.	States	No. of Registered FPOs
1	Andhra Pradesh	77
2	Arunachal Pradesh	10
3	Assam	111
4	Bihar	191
5	Chhattisgarh	60
6	Gujarat	111
7	Haryana	50
8	Himachal Pradesh	55
9	Jammu & Kashmir	81
10	Jharkhand	81
11	Karnataka	45
12	Kerala	40
13	Madhya Pradesh	250
14	Maharashtra	175
15	Manipur	9
16	Meghalaya	8
17	Mizoram	12
18	Nagaland	8
19	Odisha	141
20	Punjab	65
21	Rajasthan	174
22	Tamil Nadu	77
23	Telangana	91
24	Tripura	17
25	Uttar Pradesh	546
26	Uttarakhand	43
27	West Bengal	129
	Total	2657

## State-wise – Key Achievements of National Agriculture Market (e-NAM)

S. No.	e-NAM States/ Union Territories	No. of mandis integrated	No. of Farmers Registered	No. of Traders Registered	No. of FPOs Registered	Total Trade Volume (MT)	Total Trade Volume (Nos*)	Total Trade Value (Rs Cr)
1	Andhra Pradesh	33	1450734	3600	199	6600187	0	41865.31
2	Assam	3	9	8	1	16.9	0	0.03
3	Bihar	20	68	26	9	9.48	0	0.02
4	Chhattisgarh	20	135473	3197	30	940853	0	1883.12
5	Goa	7	21	649		3.3	0	0.05
6	Gujarat	144	869346	10066	195	2013255	0	7858.26
7	Haryana	108	2725488	16161	259	24819777.8	0	77052.46
8	Himachal Pradesh	38	125120	2084	73	347263.88	0	1263.47
9	Jharkhand	19	262766	2460	167	26282.66	4469	48.75
10	Karnataka	5	1479	715	18	154596.17	0	985.00
11	Kerala	6	3029	404	9	559.79	0	1.79
12	Madhya Pradesh	136	3022093	22548	136	6920454.64	0	22215.00
13	Maharashtra	118	1224293	21962	298	3634992.43	0	12686.00
14	Nagaland	19	43	63		292.18	0	1.67
15	Odisha	66	337650	8455	286	981602	245953260	2532.34
16	Punjab	79	217476	2710	13	3328092.83		10795.00
17	Rajasthan	145	1505053	84211	262	16123970.29	4664516	65004.34
18	Tamil Nadu	157	374238	9516	152	1432433.11	7505370	3032.22
19	Telangana	57	1823897	5944	99	5803521.05	0	20286.07
20	Tripura	7	33	11	2	0.76	0	0.002
21	Uttar Pradesh	125	3304141	38957	307	5560762.25	0	9617.69
22	Uttarakhand	16	89671	5525	69	425981.48	0	569.93
23	West Bengal	18	63549	4316	206	42456.28	97100	77.33
24	Andaman and Nicobar Islands	1	1	4		0.01		0.00003
25	Chandigarh	1	7106	120		474809		890.62
26	Jammu & Kashmir	11	26094	1940	29	9782.17	13400	35.05
27	Puducherry	2	13582	208	3	43415.61		149.85
	Total	1361	17582453	245860	2822	79685371	258238115	278851
* Coconut, Betel Leaf, Sweet Corn, Lemon and Bamboo								

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